

ORDER DATED 21<sup>st</sup> OF SEPTEMBER, 2012

M. Pradhan.....Applicant

Vrs.

Union of India & Others .....Respondents

Coram:

**HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER  
&**

**HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER**

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Heard Sri N.R. Routray, Ld. Counsel appearing for the applicant and Sri T. Rath, Ld. Standing Counsel for Respondents/Rlys.

Sri Routray, Ld. Counsel for the applicant submits that the applicant does not want to proceed in this case hence the O.A. may kindly be withdrawn as not pressed.

In view of the above, this O.A. is dismissed as withdrawn. However, liberty is granted to the applicant to file a better application, if so advised.

Amees  
JUDL. MEMBER

Ch. M. Patnaik  
ADMIN. MEMBER

K.B